

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
~~SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL~~

APPLICATION NUMBER :  
PETITION NUMBER : TCP/194/2016  
NAME OF THE PETITIONER(S) : A. Prakash  
NAME OF THE RESPONDENT(S) : Malabar Hotels Pvt Ltd & 3 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K. RAMANAY G. V. MOHAN KUMAR	Counsel for Petitioner	C. V. Mohan
2)	M. V. V. N. Sivanthy Fox moved Associate	Counsel for R, 1, 3, 4	M. V. V. N. Sivanthy
3)	Sibi Vishnu Sai Vihar	Counsel for R3	Sai Vihar

**ORDER**

Counsels for both the parties are present. Counsel for Respondent present. Counsel for M/s. Vijayakumar & Associates prayed for time to file vakalat on behalf of R1. At request, time is enlarged. Put up on **20.12.2017 at 10.30 A.M.**

-sel-  
MEMBER (JUDICIAL)

ghk